

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 412  
(To be answered on the 30<sup>th</sup> March 2017)**

**HANDING OVER OF CENTAUR HOTEL TO DIAL**

**\*412. SHRI RAM CHARITRA NISHAD**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Delhi International Airport Limited (DIAL) has asked Air India to vacate Centaur Hotel located near the Indira Gandhi International Airport (IGIA);**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether DIAL proposes to demolish the Centaur Hotel to lay the fourth runway at the airport and if so, the details thereof;**
- (d) whether Air India has sought a compensation of Rs. 350 crore for vacating the said hotel; and**
- (e) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju Pusapati)**

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**(a) to (e) : A Statement is laid on the Table of the House.**

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Statement in reply to part (a) to (e) of the Lok Sabha Starred Question No. 412 for 30.03.2017 regarding 'Handing over of Centaur Hotel to DIAL'.

(a): Airports Authority of India (AAI) has leased out the Centaur Hotel land to Hotel Corporation of India (HCI), a subsidiary of Air India, under the terms and conditions of Lease Agreement, entered into between AAI and HCI in 2002. AAI has served a notice to HCI for early termination of the Lease.

(b) & (c): As per the lease agreement with HCI, AAI may get the Centaur Hotel land vacated if it requires the leased premises for the purpose of Airside Development at the airport. Delhi International Airport Private Limited (DIAL) has recently finalized the revised Master Plan of Delhi Airport in consultation with the Ministry of Civil Aviation/AAI and the agencies providing reserved services at the airport. The Master Plan has provision for development of aviation facilities such as Apron, night parking stands for the aircrafts, maintenance hangars on the land parcel on which the Centaur Hotel is located. Thus, DIAL has requested AAI to provide the Centaur Hotel land in terms of the Operation, Management and Development Agreement, entered into between AAI & DIAL read with the provisions of the Lease Agreement with HCI.

(d): No, Madam.

(e): Does not arise.

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